

**GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1517  
TO BE ANSWERED ON 24/11/2016**

**Community Drinking Water Purification Plants**

1517. SHRI PRAHLAD SINGH PATEL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has set up or proposes to set up community drinking water purification plants under Public Private Partnership (PPP) mode in the rural areas of the country and if so, the details thereof, State/UT-wise;
- (b) the number of Community Drinking Water Purification Plants currently operating in the rural areas of the country, including Madhya Pradesh; and
- (c) the estimated number of people using these facilities in the country, State/UT-wise?

**ANSWER  
MINISTER OF STATE  
IN THE MINISTRY OF DRINKING WATER AND SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) With the recommendation of NITI Aayog, Government of India had provided funds to the tune of Rs 800 crore for installation of community drinking water purification plants in arsenic and fluoride affected habitations so that 8 to 10 litres per capita per day of safe water for drinking and cooking purposes is made available to the affected population as a short term measure. The State-wise number of arsenic and fluoride affected habitations including Madhya Pradesh to be provided with community water purification plants targeted for installation by March' 2017 is at Annexure-I.
- (b) & (c) As on 21/11/2016, 8,039 community drinking water purification plants were installed in 8,028 rural habitations as reported by the States into the online Integrated Management Information System of the Ministry and population benefitted is 1.10 crore. State-wise details are at Annexure-II.

Annexure-I referred in the reply to Lok Sabha Unstarred question No. 1517 due for reply on 24/11/2016

State-wise number of arsenic and fluoride affected habitations to be provided with community drinking water purification plants (as per the recommendation of NITI Aayog)

Sl. No.	Name of State	Arsenic		Fluoride		Total Release (Rs. in Crores)
		Total no. of affected habitations	Total affected population	Total no. of affected habitations	Total affected population	
1	Assam	288	102147	109	50645	11.57
2	Bihar	34	65007	442	236504	22.83
3	Karnataka	7	11762	1044	779213	59.90
4	Punjab	175	210349	254	309242	39.35
5	Uttar Pradesh	39	55594	143	121148	13.39
6	West Bengal	784	1224568	1002	584134	136.98
7	Andhra Pradesh	0	0	394	280655	21.26
8	Chhattisgarh	0	0	50	13803	1.05
9	Gujarat	0	0	5	11772	0.89
10	Haryana	0	0	10	35185	2.66
11	Jammu & Kashmir	0	0	1	6227	0.47
12	Jharkhand	0	0	10	1975	1.50
13	Kerala	0	0	95	260499	19.73
14	Madhya Pradesh	0	0	358	130113	15.85
15	Maharashtra	0	0	179	468707	24.08
16	Odisha	0	0	147	26375	2.00
17	Rajasthan	0	0	6904	4374419	331.29
18	Telangana	0	0	866	1195168	94.58
19	Uttarakhand	0	0	1	8126	0.62
<b>Total</b>		<b>1327</b>	<b>1669427</b>	<b>12014</b>	<b>8893910</b>	<b>800.00</b>

Annexure-II referred in the reply to Lok Sabha Unstarred question No. 1517 due for reply on 24/11/2016

State-wise number of Community water purification plants installed by the States and reported into the website of the Ministry along with population benefitted

Sl. No.	Name of the State/UT	Community Water Purification Plants								
		Reverse Osmosis (RO)	Activated Carbon	Solar electrolytic defluoridation	Ion Exchange	Nano Technology	Electric Defluoridation plant	Total Plants	No of Habitations	Population to be benefitted
1	ANDAMAN and NICOBAR	0	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	212	0	0	0	44	0	256	116	76144
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0
4	ASSAM	0	0	0	0	96	0	96	96	49297
5	BIHAR	8	0	0	0	0	0	8	58	65134
6	CHANDIGARH	0	0	0	0	0	0	0	0	0
7	CHATTISGARH	35	1	0	6	0	25	67	61	38028
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0
10	DELHI	0	0	0	0	0	0	0	0	0
11	GOA	0	0	0	0	0	0	0	0	0
12	GUJARAT	0	0	0	0	0	0	0	0	0
13	HARYANA	0	0	0	0	0	0	0	0	0
14	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0
15	JAMMU AND KASHMIR	0	0	0	0	0	0	0	0	0
16	JHARKHAND	0	0	13	0	0	0	13	13	11950
17	KARNATAKA	6901	2	0	1	0	2	6906	6461	8857074
18	KERALA	0	0	0	0	0	0	0	0	0
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	0	0	1	0	0	0	1	1	127
21	MAHARASHTRA	0	0	0	0	0	0	0	0	0
22	MANIPUR	0	0	0	0	0	0	0	0	0
23	MEGHALAYA	0	0	0	0	0	0	0	0	0
24	MIZORAM	0	0	0	0	0	0	0	0	0
25	NAGALAND	0	0	0	0	0	0	0	0	0
26	ODISHA	0	0	0	24	0	12	36	32	15052
27	PUDUCHERRY	0	0	0	0	0	0	0	0	0
28	PUNJAB	245	0	0	0	85	0	330	320	438091
29	RAJASTHAN	241	0	29	0	0	1	271	389	654603
30	SIKKIM	0	0	0	0	0	0	0	0	0
31	TAMIL NADU	0	0	0	0	0	0	0	0	0
32	TELANGANA	0	0	0	0	0	0	0	0	0
33	TRIPURA	0	0	0	0	0	0	0	0	0
34	UTTAR PRADESH	0	0	0	0	0	0	0	0	0
35	UTTARAKHAND	0	0	0	0	0	0	0	0	0
36	WEST BENGAL	8	0	0	0	47	0	55	481	875744
	<b>Total</b>	<b>7650</b>	<b>3</b>	<b>43</b>	<b>31</b>	<b>272</b>	<b>40</b>	<b>8039</b>	<b>8028</b>	<b>11081244</b>

Note : Number Of Schemes have been taken from sanction year 2014-2015 onwards.